

(b) if so, the action being taken against the DDA officials and the steps proposed to be taken to get such lands vacated from the squatters ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Land is acquired by Delhi Admn. on behalf of DDA for the planned development of Delhi in accordance with the provisions contained in the Land Acquisition Act, 1894. The Act provides for payment of compensation at market rates prevalent at the time of notification under section 4 of the Land Acquisition Act which has been amended to provide for additional benefits to the persons from whom land is acquired. DDA has reported that most of the lands which have been placed at their disposal have been developed.

(b) DDA has taken several steps to prevent encroachments such as demolition of unauthorised structures, fencing of vacant land, deployment of adequate watch and ward staff etc.

The following steps have also been taken by the Government to check unauthorised construction/encroachment in Delhi :

- (i) A directive was issued to all the concerned agencies that encroachment on public property should be checked in the very beginning and not allowed to become permanent when it becomes difficult to remove them.
- (ii) The relevant Acts have been amended to declare unauthorised construction a cognizable offence and to tighten the law generally for dealing with the encroachment.
- (iii) Guidelines have been laid down for checking unauthorised constructions and to fix responsibility for the purpose at fairly high level in the concerned organisations.

#### Telecast of Malayalam films in Chitramala

5590. PROF. K.V. THOMAS : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Malayalam films are ignored in "Chitramala" of the Delhi television programme;

(b) whether it is also a fact that during the last one and a half year none of the art forms of Kerala like Kathakali, Mohiniyattam, Oppana etc. were telecast from Delhi Doordarshan;

(c) whether Government have received any complaint that during the documentary on Makarasankranti and Vijayadashami, Kerala was neglected; and

(d) whether the Malayalam films are not given the due share, when regional films are shown on every Sunday ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) :

(a) No, Sir. As many as 11 Malayalam songs were included in Chitramala programmes during the period 1.1.85 to 31.3.86.

(b) No, Sir. Eleven different programmes pertaining to arts and music of Kerala were telecast during the last one and a half year.

(c) No, Sir.

(d) No, Sir. Malayalam feature films are given their due share. Four Malayalam feature films were telecast during the period from 1.1.85 to 31.3.86—two on the National Network and two from Delhi and its relay transmitters.

#### Use of fertilizers

5591. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a very wide disparity in the use of fertilizers in the country;

(b) if so, the State-wise per hectare consumption of fertilizers during 1984-85 and 1985-86;

(c) whether the rate of intake of fertilizer in the Eastern States is abysmally poor as compared to Punjab and Haryana and with increased fertilizer intake the production of rice can be raised by 100 per cent; and

(d) if so, the steps contemplated in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir. There is inter-State variation in fertilizer consumption in the country. State-wise per hectare consumption of fertilizers during 1984-85 and estimated consumption during 1985-86 is given in the Statement given below.

(c) and (d). The rate of intake of fertilizers is lower in the Eastern States compared to Punjab and Haryana. With the increase in fertilizer use the production of rice can be raised substantially. To increase the production of rice in the Eastern States a special rice production programme in 420 selected blocks in the States of Assam, Bihar, Eastern Madhya Pradesh, Orissa, Eastern U. P. and West Bengal is in operation. Under this Scheme efforts are being made to increase the productivity of rice through various package of practices including increased use of fertilizers.

Statement

| Name of State     | Consumption of nutrients<br>(N + P <sub>2</sub> O <sub>5</sub> + K <sub>2</sub> O) |                          |
|-------------------|--|--------------------------|
|                   | Kg/Hectare   |                          |
|                   | (1984-85)  | (1985-86)<br>(estimated) |
| 1                 | 2  | 3                        |
| 1. Andhra Pradesh | 75.14  | 67.13                    |
| 2. Kerala         | 43.94  | 50.10                    |
| 3. Karnataka      | 52.61  | 50.42                    |
| 4. Tamil Nadu     | 99.94  | 99.56                    |
| 5. Gujarat        | 46.28  | 40.41                    |
| 6. Madhya Pradesh | 17.13  | 19.98                    |
| 7. Maharashtra    | 28.51  | 33.71                    |
| 8. Rajasthan      | 11.11  | 11.41                    |
| 9. Haryana        | 57.78  | 64.80                    |
| 10. Punjab        | 151.19   | 158.19                   |
| 11. Uttar Pradesh | 65.11  | 86.80                    |

| 1                    | 2     | 3     |
|----------------------|-------|-------|
| 12. Himachal Pradesh | 22.92 | 24.50 |
| 13. J. & K.          | 29.72 | 35.54 |
| 14. Assam            | 4.01  | 5.06  |
| 15. Bihar            | 35.90 | 47.15 |
| 16. West Bengal      | 54.81 | 60.90 |
| 17. Manipur          | 15.66 | 20.61 |
| 18. Meghalaya        | 14.30 | 17.26 |
| 19. Nagaland         | 1.76  | 1.76  |
| 20. Tripura          | 8.15  | 13.14 |
| 21. Orissa           | 13.04 | 16.14 |
| 22. Sikkim           | 13.00 | 13.00 |
| All India Average    | 46.38 | 50.98 |

Probe into working of ICAR

5592. SHRI DHARAMPAL SINGH MALIK :  
SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any proposal under consideration of Government to appoint a high powered panel to probe into the working of Indian Council of Agricultural Research;

(b) if so, the composition of the panel; and

(c) the terms of reference thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) and (c). Do not arise.

Semi-starvation conditions among poor in villages

5593. SHRI DHARAMPAL SINGH MALIK :  
SHRI SUBHASH YADAV :

Will the Minister of AGRICULTURE be pleased to state :